

बछावत वेतन बोर्ड की रिपोर्ट का लागू किया जाना

504. श्री सत्य प्रकाश भास्वीय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) बछावत वेतन बोर्ड की रिपोर्ट के लागू किये जाने के कार्य में कितनी प्रगति हुई है; और

(ख) इन सिफारिशों को पूरी तरह लागू किये जाने में क्या कठिनाइयाँ हैं ?

श्रम मंत्रालय में उप मंत्री (श्री पवन सिंह घटोवार) : (क) और (ख) बछावत वेतन बोर्ड की सिफारिशों को लागू करने की जिम्मेदारी राज्य सरकारों की है। राज्य सरकारों/संघ राज्य क्षेत्र प्रशासकों से प्राप्त अद्यतन जानकारी के अनुसार 1581 सम्बन्धित प्रतिष्ठानों में से 566 ने सिफारिशें पूरी तौर पर 48 नवम्बर तक लागू की हैं और 967 ने अभी लागू नहीं की हैं। अधिकांश राज्य सरकारों ने सिफारिशों को लागू न करने का कारण वित्तीय बाधाएँ बताई हैं और बछावत वेतन बोर्ड के विरुद्ध अनेक रिट याचिकाएँ दायर की गयीं जो कि सर्वोच्च न्यायालय में लम्बित पड़ी हैं।

Delicensing of car/sugar industries

505. SHRI VITHALBHAI M. PATEL : Will the PRIME MINISTER be pleased to state :

(a) what are the reasons for not delicensing car and sugar industries in the New Industrial Policy ; and

(b) whether there is any proposal for delicensing car and sugar industries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN) : (a) Under the New Industrial policy, industrial licencing has been abolished for all industries except for a short list of 18 industries included in Annex II to the statement on Industrial Policy.

These industries which include sugar and motor cars continue to be subject to compulsory licensing for reasons relating to social, environmental or public health considerations and elitist consumption.

(b) No, Sir.

Electric Locomotives Contract for Asea Brown Boveri

506. DR. SANJAYA SINH : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Bharat Heavy Electricals Limited (BHEL) has lost out to the multinational Asea Brown Boveri (ABB) on an estimated Rs. 500 crores contract for procurement and production of electric locomotives for the Railways ; if so, what are the details thereof ;

(b) whether it is also a fact that the Bharat Heavy Electricals Limited have made representation to the Prime Minister in this regard ;

(c) if so, what are the details thereof ; and

(d) What steps Government propose to take to save the Bharat Heavy Electricals Limited which is reported to be in dire financial straits ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) No contract has been placed by the Railways so far.

(b) No, Sir.

(c) Question does not arise.

(d) BHEL is a profit making Company. However, present low order book position of the Company is a matter of concern. The capacity utilisation in BHEL is under constant review by the Govt. in order to ensure that the manufacturing facilities available with the company are adequately utilised.